## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

# LOK SABHA UNSTARRED QUESTION NO.3559 TO BE ANSWERED ON 08.08.2022

#### **Directives to Water Purifier Manufacturers**

#### 3559. SHRI MARGANI BHARAT:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is true that the Government has issued directive to all RO-based water purifier manufacturers to rate their appliances on efficiency and water wastage;
- (b) if so, the details thereof; and
- (c) whether it has come to the notice of the Government that above companies are also not indicating the TDS in water thereby keeping consumers in blank about TDS and if so, the steps taken by the Government in this regard?

### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (c) The Ministry of Environment, Forest and Climate Change has notified 'Regulation on use of Water Purification System' vide GSR 724 (E) dated 04.10.2021 making it mandatory for all manufactures to obtain IS certification of water purification system from Bureau of Indian Standards (BIS). The BIS standard code (IS 16240) for Domestic Water Purification System (DWPS) shall provide for recovery efficiency and output water quality reliability based on available technologies. The Domestic Water Purification System (DWPS) are required to affix conformance label on the product *inter alia* containing the information on rated recovery efficiency and corresponding water reject generation.

The timeline for compliance of above notification is 03.04.2023.

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